Report Demanded by NHRC over Treatment Meted to Aseemanand

†1607. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- whether the National Human Rights Commission has sought a report on the behaviour meted out to Aseemanand in Jail and whether that report has been submitted;
 - if so, the details thereof; and (b)

Written Answers to

if not, by when the same will be submitted? (c)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) and (b) Yes, Sir. The National Human Rights Commission had taken cognizance of complaint about torture inflicted upon Swami Aseemanand in the District Jail Ambala, Haryana. The matter with taken up the State Government and as per report received from the Director General of Prisons, Haryana, Shri Naba Kumar Sarkar @ Aseemanand is confined in Central Jail, Ambala. Shri Aseemanand has given in writing that he was not tortured by any officer or official of the Prison Department and there was no misbehavior on their part.

Does not arise in view of reply given above. (c)

Persons Killed in Naxalite Attacks

1608. SHRI PARIMAL NATHWANI: Will the Minister of HOME AFFAIRS be pleased to state:

- how many persons including security personnel, civilians and extremists combined, were killed in Naxal/LWE attacks during last three years in Jharkhand;
- what are the measures taken by Central Government to contain Naxal/ (b) Left Wing Extremism (LWE) in Jharkhand and bring tribals in the mainstream:
- (c) whether incidents/evidences of foreign support to LWE have come to be known;
- if so, what is the truth and actions taken by Government to curb foreign (d) support, book the culprits and taking the matter at diplomatic level; and
- how far the media reports that notorious don Daud Ibrahim is in touch with Naxalites and supports the extremism?

[†] Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) The details of security personnel, civilians and naxals killed in Jharkhand during last three years are given below:-

Year	Security Forces killed	Civilians killed	Naxals killed
2009	68	140	31
2010	25	132	15
2011	33	149	16

- (b) 'Police and 'Public Order' being State subjects, action with respect to maintenance of law and order lies primarily in the domain of the State Governments concerned. The Central Government has a holistic approach towards combating LWE wherein it supplements the efforts of the State Governments over a wide range of issues including deployment of CAPFs, assistance in implementation of development schemes, improving governance and capacity building by the States in various areas. It is the belief of the Government of India that a combination of calibrated police action, focused development efforts and improvement in governance will yield the desired results against LWE. This strategy and philosophy is applicable to the State of Jharkhand also. Besides, in order to bring the tribals into the mainstream, the Government is implementing several Central Sector/Centrally Sponsored Schemes/programmes for their socio-economic development. These schemes are also being implemented in the LWE affected areas, in addition to various developmental schemes/programmes of different Central Ministries.
- (c) and (d) The CPI (Maoist) have close ideological links with foreign Maoist organizations in Philippines, Turkey etc. The outfit is also a member of 'Coordination Committee of Maoist Parties and Organizations of South Asia (CCOMPOSA)'. The Maoist parties of South Asia member of this conglomerate. Besides, LWE groups have participated in conferences/seminars conducted in Belgium and Germany. The so-called "People's War' being waged by the CPI (Maoist) against the Indian State has also drawn support from several organizations located in Germany, France, Holland, Turkey, Italy etc. The Government is closely monitoring the situation. Such issues are regularly taken up with the countries concerned at diplomatic level.
- (e) No evidence is available at present disclosing nexus between Dawood Ibrahim and the CPI (Maoist).

Cases of False Implication in Terrorist Cases

- 1609. SHRI SHADI LAL BATRA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government is aware of some cases where individuals families were allegedly implicated in false terrorist cases;